

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:95
ANSWERED ON:22.02.2013
VACANCY IN NATIONAL COMMISSION FOR SCHEDULED TRIBES
Ram Shri Purnmasi

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether a number of posts of senior officers and members of National Commission for Scheduled Tribes are lying vacant for a long time;
- (b) if, so, the details thereof and the reasons therefor;
- (c) the action taken/being taken by the Government to fill up these vacant posts;
- (d) the details of cases lying pending with the Commission at present;
- (e) the details of cases which have been sent to various Ministries for settlement; and
- (f) the time by which the pending cases are likely to be settled.

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

- (a) & (b): Yes, Madam. The posts of the Vice Chairperson, one Member, and the Secretary and three posts of Director in National Commission for Scheduled Tribes are lying vacant.
- (c): The Ministry of Tribal Affairs pursues with the concerned Ministries/Departments for filling up such vacant posts in NCST from time to time and this is a continuous process.
- (d): As per the information furnished by NCST, 5534 cases are pending for final disposal.
- (e) & (f): The Commission takes up the matter relating to the grievances with various authorities of the State Government, Central Ministries/Departments and other organizations, concerned. This is a continuous and ongoing process for which a time frame cannot be set.